COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Review Petition No. 15 of 2016 in Appeal No. 196 of 2015

Dated : 15th November, 2016

In the matter of:

BSES Rajdhani Power Ltd. & Anr.	**…**	**Appellant(s)**
Vs.		
Delhi Electricity Regulatory Commission	**…**	**Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***01st December, 2016.***

Court Master

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